

(b) Does not Arise.

Air Services Between Delhi-Bhubaneswar-Port Blair

5488. SHRI MANORANJAN BHAKTA: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether the Government have received any representation for reintroduction of Delhi -Bhubaneswar-port Blair air -services;

(b) if so, the action taken by the Government thereon;

(c) whether the Government have proposal for charging subsidised air fares for Calcutta-Port Blair and Madras- Port Blair and vice versa as in the case of Tripura; and

(d) if not, the reasons therefor?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) Yes, Sir.

(b) Indian Airlines has no proposal at present to reintroduce this service.

(c) No, Sir.

(d) Does not arise.

Expenditure on Exploration in Cauvery Basin

5489. SHRI SOBHANADREESWARA RAO VADDE: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the amount spent by the Oil and Natural Gas Commission on Drilling operations in Cauvery basin in 1990-91; and

(b) the estimated quantity of oil and natural gas willable at present in cauvery basin?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS AND MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI

S.KRISHAN KUMAR): (a) Rs. 183.00 crores.

(b) Recoverable reserves of 8.31 MMT of oil and 9.10 billion cubic metres of gas have been established.

Derailment of Tinsukhia Mail

5490. SHRI SUDHIR SAWANT: Will the Minister of RAILWAYS be pleased to state:

(a) whether derailment of Tinsukhia Mail has been reported very recently;

(b) if so, the facts thereof;

(c) the number of passengers killed and injured in the accident; and

(d) the amount of compensation paid to the victims?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) to (d): On 6.8.91, at 14.40 hours, while 2456 Up Brahmaputra Mail was on run between Ghograpur and Rangiya stations of Northeast Frontier Railway, its loco and 12 coaches next to it, derailed. As a result, two passengers were killed and four injured. No compensation has been paid so far as compensation claims are yet to be preferred. However, and ex-gratia payment of Rs. 11,000/- has been made to the next of the kin of those killed and to the injured persons.

Interest on Deposits Against LPG Cylinders

5491. SHRI SUDHIR SAWANT: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the amount collected from the public in terms of deposits against LPG Cylinders during the last two years;

(b) the interest accrued on the amount

(c) whether there is any proposal to pay interests to the public on these deposits and

(d) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS AND MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI S. KRISHNA KUMAR): (a) Rs. 200 crores (approximately).

(b) No interest is paid by the oil companies.

(c) No Sir.

(d) Does not arise.

Diesel Outlets to Ex-Servicemen

5492. SHRI SUDHIR SAWANT: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state the number of LPG agencies and petrol/diesel retail outlets which have been allotted to ex-servicemen during each of the last three years, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS AND MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI S. KRISHAN KUMAR): 20 LPG distributorships and 35 retail outlet dealerships were allotted under the Defence Category during the period 1988-89 to 1990-91 in twelve states. Statement is attached.

<i>LPG Distributorships</i>	<i>RO Dealerships</i>	
Andhra Pradesh	2	2
Bihar	2	3
Himachal Pradesh	-	1
Karnataka	1	1
Kerala	2	1
Madhya Pradesh	-	5
Maharashtra	-	5
Punjab	2	1
Rajasthan	2	2
Tamil Nadu	4	3
Uttar Pradesh	5	10
West Bengal	3	1
Total	20	35